

**HARYANA VIDHAN SABHA SECRETARIAT**

**NOTIFICATION**

**The 6<sup>th</sup> August, 2009.**

No. HVS-LA-72/2009/69                      The following order by the Governor of Haryana dated the 5<sup>th</sup> August, 2009 is published for general information :-

“I, JAGANNATH PAHADIA, GOVERNOR OF HARYANA IN EXERCISE OF THE POWERS CONFERRED UPON ME BY VIRTUE OF SUB-CLAUSE (a) OF CLAUSE (2) OF ARTICLE 174 OF THE CONSTITUTION OF INDIA, DO HEREBY PROROGUE THE HARYANA VIDHAN SABHA.

Dated Chandigarh,  
The 5<sup>th</sup> August, 2009.

JAGANNATH PAHADIA  
GOVERNOR OF HARYANA.”.

SUMIT KUMAR,  
SECRETARY.

---

Endst. No. HVS-LA-72/2009/ **10933**  
Copy forwarded to :-

Dated Chandigarh, the 6<sup>th</sup> August, 2009.

1. All Members of the Haryana Vidhan Sabha;
  2. The Chief Secretary to Government Haryana, (Political Branch) with 4 spare copies;
  3. The Chief Secretary to Government Haryana, (Circulating Branch) with 175 spare copies for distribution amongst the various Administrative Secretaries and their Branches;
  4. All Financial Commissioners and Principal Secretaries to Government Haryana, Chandigarh;
  5. The Secretary General, Rajya Sabha, Parliament House Annexe, New Delhi-110001;
  6. The Secretary General, Lok Sabha, Parliament House, New Delhi-110001;
  7. The Secretaries of all State Legislative Assemblies/Councils in India;
  8. The Secretary to Government of India, Ministry of Law, Department of Legal Affairs, New Delhi;
  9. The Secretary to Government of India, Department of Parliamentary Affairs, 92-Parliament House, New Delhi;
  10. The Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi;
  11. The Librarian, Lok Sabha Secretariat, Parliament House, New Delhi – 110001;
  12. The Chief Electoral Officer and Secretary to Government, Haryana, Election Department, Chandigarh;
  13. The Registrar, Panjab University, Chandigarh;
  14. The Registrar, Kurukshetra University, Kurukshetra, Haryana;
  15. The Registrar, Maharshi Dayanand University, Rohtak, Haryana;
  16. The Registrar, Guru Jambheshwar University of Science and Technology, Hisar, Haryana;
  17. The Registrar, Chaudhary Devi Lal University, Sirsa, Haryana;
  18. The Registrar, Chaudhary Charan Singh Haryana Agricultural University, Hisar, Haryana;
  19. The Registrar, Bhagat Phool Singh Mahila Vishwavidyalaya Khanpur Kalan, Distt. Sonapat, Haryana;
  20. The Registrar, Deen Bandhu Chhotu Ram University of Science and Technology Murthal, Distt. Sonapat, Haryana;
  21. The Registrar, Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak, Haryana;
  22. The Secretary to Government, Haryana, Industries Department, Chandigarh;
  23. The Director, Public Relations Department, Haryana, Chandigarh;
  24. All Press Representatives accredited to the Haryana State;
  25. The Secretary to Governor, Haryana, Chandigarh;
  26. The Accountant General (Audit), Haryana, Chandigarh; and
  27. The Advocate General, Haryana, Chandigarh,
- for information.

**SECRETARY.**